

(d) the reasons for this contamination; and

(e) what steps have been taken to avoid such contamination in future?

The Minister of Health (Shri Kar-markar): (a) No, Sir.

(b) to (d) As there was a breakdown in the Kilokri pumping station on the 21st January, 1958 which resulted in an overflow of sewage water in the river, the drinking water supply had to be restricted in the Okhla area for six days. To prevent any possible contamination heavy doses of chlorine were administered both before and after treatment and pumping of water from Okhla pumping station was stopped, whenever there was any increase of chlorine content. The people were also advised, to boil water before using, as a further precautionary measure, through Press, Radio and beating of drums.

(e) To prevent water of the river from getting contaminated by overflow of sewage from the Kilokri pumping station in case there is a breakdown, the following steps have been taken —

(i) The bypass under the Agra Canal has been widened to four times its original capacity which will divert the sewage flow in larger quantity from the Barapulla Nulla into the river to a point downstream of the intake.

(ii) Steps have been taken to instal additional sewage pumps.

(iii) Sluice valves are proposed to be installed in the pumps to prevent water from entering into the sewage pump house.

Employees of D.V.C.

*235. **Shri S. M. Banerjee:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 1044 on the 11th December, 1957 and state:

(a) whether all the employees who were so far declared surplus to the

requirements of Damodar Valley Corporation have been provided with alternative employment; and

(b) if not, how many of them have been left out?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) No, Sir.

(b) 363.

Railway Sleepers

*236. **Dr. Ram Subbhag Singh:** Will the Minister of Railways be pleased to lay a statement showing:

(a) the programme of importing wooden and iron sleepers in the country for meeting the Railway requirements in 1958;

(b) the countries from which they will be imported; and

(c) their approximate prices?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix II, annexure No 8]

दिल्ली परिवहन सेवा के किराये

*२३७ श्री नवल प्रभाकर क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) दिल्ली परिवहन सेवा के मसाधित किराये के विरुद्ध कितन अम्यावेदन प्राप्त हुए; और

(ख) बसों के वर्तमान किराये बम्बई और कलकत्ते में विद्यमान किराये से अधिक रखने के क्या कारण हैं?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) (क) एक।

(ख) एक निवरण सभा पटल पर रख दिया गया है। [बेसिये परिशिष्ट २, अनुबन्ध सख्या ६]